



THE HIGH COURT OF KERALA

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Date: 17-06-2021


P2-30328/2021

OFFICIAL MEMORANDUM

Sub:- Right to Information Act 2005-Annual report for the year 2020-21-details-called for.

A consolidated statement on the implementation of the provisions of the Right to Information Act, 2005 is to be furnished to the State Government for preparation of the Annual Report, as envisaged in Section 25 of the Right to Information Act, 2005.

The Principal District Judges are required to forward a consolidated statement of the details pertaining to all the Civil and Criminal Courts, Motor Accidents Claims Tribunals and Family Courts of the concerned district, pertaining to the financial year 2020 - 2021 (01.04.2020 to 31.03.2021), in the enclosed proforma, to the Public Information Officer, High Court before **01.07.2021**.


P.G. Ajithkumar
Registrar (District Judiciary)

Enclosure: Proforma (Forms I to VIII)

To

All Principal District Judges.

Endt on JS-I-5299/21 dt 22.06.21
of District court, Kozhikode.

Copy communicated to all Judicial officers in the District (Civil and Criminal wing) for information and necessary action. They are requested to furnish the details in the prescribed proforma positively on or before 26-06-21.

By order


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SUO MOTU DISCLOSURE UNDER SECTION 4(1)(b)

Reporting Year : 2020-21

(Form-1)

Department	No. of Public Authorities	No. of Public Authorities which published the 17 manuals u/s 4(1)(b)	No. of Public Authorities which updated the 17 manuals during the year.	No. of Public Authorities which displayed the 17 manuals online
Subordinate Judiciary (Civil&Criminal)				

DESIGNATION OF INFORMATION OFFICERS/APPELLATE AUTHORITIES

Reporting Year : 2020-21

(Form-II)

Department	No. of Public Authorities	No. of Public Information Officers designated	No. of Assistant Public Information officers designated.	No. of Appellate Authorities designated
Subordinate Judiciary (Civil&Criminal)				

DISPOSAL OF INFORMATION REQUESTS BY PUBLIC INFORMATION OFFICERS

Reporting Year : 2020-21

(Form-III)

Department	No. of requests pending at the end of last year	No. of requests received during the year	Total no. of requests	Total no. of requests disposed	No. of requests rejected	No. of requests deemed to be refused	% of cases access to information denied
Subordinate Judiciary (Civil&Criminal)							

INFORMATION REQUESTS REJECTED BY PUBLIC INFORMATION OFFICERS

(Form-IV)

Reporting Year : 2020-21

Department	Total No. of requests rejected	No. of requests rejected u/s 8	No. of requests rejected u/s 9	No. of requests rejected u/s 11	No. of requests rejected u/s 24	No. of requests rejected under other sections
Subordinate Judiciary (Civil&Criminal)						

DISPOSAL OF FIRST APPEALS BY DESIGNATED APPELLATE AUTHORITIES

(Form-V)

Reporting Year : 2020-21

Department	No. of I appeals pending on 01.04.2020	No. of first appeals preferred during the year	Total no. of first appeals with the Appellate Authority	Total no. of appeals disposed	No. of first appeals rejected	% of first appeals rejected	No. of first appeals pending for more than 45 days
Subordinate Judiciary (Civil&Criminal)							

PENALTIES IMPOSED & COLLECTED

(Form-VI)

Reporting Year : 2020-21

Department	Penalties imposed in the previous year pending for collection	Penalties imposed by Information Commission u/s 20(1)	Total	Details of penalties collected
Subordinate Judiciary (Civil&Criminal)				

DISCIPLINARY ACTION TAKEN AGAINST OFFICERS IN RESPECT OF ADMINISTRATION OF RTI ACT

Reporting Year : 2020-21

(Form-VII)

Department	Details of disciplinary action recommended by the Information Commission u/s 20(2)	Details of disciplinary action taken based on the recommendation of the Information Commission	Other disciplinary actions taken (other than those recommended by the Information Commission)
Subordinate Judiciary (Civil&Criminal)			

SUMMARY OF COSTS, FEES & CHARGES COLLECTED BY PUBLIC AUTHORITIES

Reporting Year : 2020-21

(Form-VIII)

Department	Cost collected u/s 4(4)	Fee collected u/s 6(1)	Fee collected u/s 7(1)	Fee collected u/s 7(5)	Other charges collected (specify)	Total collection
Subordinate Judiciary (Civil&Criminal)						